

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


7

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 497/7/HDB/2018
NAME OF THE COMPANY	Atlanti Spinning & Weaving Mills Ltd.
NAME OF THE PETITIONER(S)	International Asset Reconstruction Company Pvt Ltd.
NAME OF THE RESPONDENT(S)	Atlanti Spinning & Weaving Mills Ltd.
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. V. V. S. N. RAJU	Advocate	9866446667	
M. A. B. N. RAS	Advocate	9100077262	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Matter is listed today for admission.

Counsel for operational creditor is present. Heard him.

Issue notice to the Corporate Debtor, Registry to prepare notice and counsel for Operational Creditor to collect the notice and serve notice on the Corporate Debtor and file proof of service.

List the matter on 28.09.2018.


Member(Judl)

Pavani